

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**

**C.P. (I.B) No. 611/7/NCLT/AHM/2019**


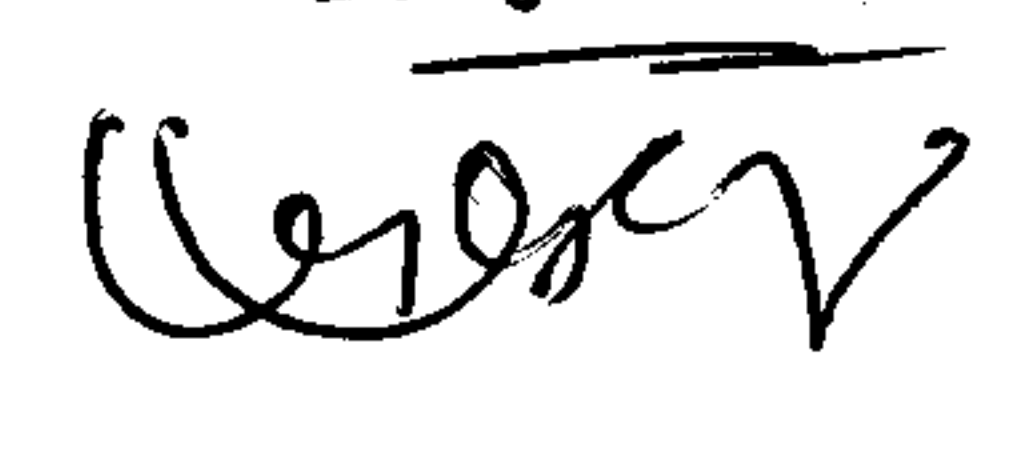
**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2019**

Name of the Company: Enoch Infrabulid LLP  
V/s  
Archon Powerinfra India Pvt Ltd

Section of the Companies Act : Section 7 of the Insolvency and Bankruptcy Code

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.	ISHAN SHAM	Adv.	Petitioner	
2.	Vijay B. Umbalega	Adv.	Respondent	

**ORDER**

The Parties are represented through their respective Counsel(s).

The Reply is filed a copy thereof is provided to the petitioner. The petitioner is at liberty to file written submission if any.

List the matter on 22.01.2020



**(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)**

Dated this the 16th day of December, 2019.



**(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)**